

ITEM NO.33

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 17402/2019

(Arising out of impugned final judgment and order dated 24-08-2018 in JA No.4069/2012 24-08-2018 in JA No.1365/2013 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

PETITIONER(S)

VERSUS

PAPPU @ GHANSHAYAM ETC.

RESPONDENT(S)

(FOR ADMISSION and I.R. and IA No.93544/2019-CONDONATION OF DELAY IN FILING and IA No.93543/2019-EXEMPTION FROM FILING O.T.)

Date : 08-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s)

Ms.Aishwarya Bhatti, Sr.Adv.
Mr.Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(Ashok Raj Singh)
Court Master

(Chander Bala)
Court Master